

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 177 of 2019

IN THE MATTER OF:

Sagar Sharma & Anr.

...Appellants

Vs.

Phoenix ARC Pvt. Ltd. & Anr.

...Respondents

Present: For Appellants: - Mr. Sudipto Sarkar, Senior Advocate with Mr. Shadab Jan, Mr. Rajeev Kumar and Mr. Arnav Behari, Advocates.

For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with Mr. Suresh Dobhal, Ms. Sonakshi Dhiman, Ms. Sylona and Mr. Nikhil Rahdev, Advocates.

Mr. Prashanto C. Sen, Senior Advocate with Mr. Dhruv Malik and Ms. Raj Laxmi, Advocates.

O R D E R

08.07.2019— Heard the parties. Judgment reserved. However, on the request of the counsel for the Appellants, we allow further two weeks' time to the Appellant to settle the matter and bring the same to the notice of this Appellate Tribunal, failing which, the judgment will be pronounced.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g